

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A. 337 of 1992

Date of decision: 13-7-1993

1 KK Bhavani
2 NC Baby
3 CJ Sasi
4 PN Raveendran
5 TJ Kurian
6 PS Sasikumar

Applicants

Mr DV Radhakrishnan

Advocate for applicants

* Versus

1 Postmaster General
Central Region, Kochi.
2 Senior Superintendent of
Post Offices, Ernakulam.
3 Senior Superintendent of
Post Offices, Aluva.
4 Union of India rep. by the
Secretary, Ministry of
Communications, New Delhi.

Respondents

Mr Kodoth Sreedharan, ACGSC

Advocate for respondents

CORAM

Hon'ble Mr Justice C Sankaran Nair, Vice Chairman
and

Hon'ble Mr M Rangarajan, Administrative Member

JUDGMENT

C Sankaran Nair (J), Vice Chairman

Applicants were selected for appointment as "Postman" in the Alwaye Division. The vacancies were filled up, by appointing those who ranked above the applicants. They seek appropriate directions to command respondents to appoint them in vacancies available in the Ernakulam Division. They must bring their grievances to the notice of first respondent by appropriate representations. We have no doubt that the first respondent will consider the representations,

as sympathetically as possible, at once consistent with rules governing the matter. Applicants may make representations, within three weeks from to-day. A decision thereon will be taken within two months of the date of receiving the representations. We consider it unnecessary to issue any further directions in this application.

2 Disposed of. No costs.



R Rangarajan
Administrative Member



C Sankaran Nair (J)
Vice Chairman

13-7-1993